								Annexure - 1							
Nam	e of Corporate debtor	JRA INFRASTRUCTRE LTD				Date of Commencement of CIRP				24-08.2025		List of Creditors as on		22-09-2025	
						Li	st of secured financial cr	editors belonging to any c	ass of creditors						
															Amount in R
		Details of Claim Received				Details of claim admitted						i 1	1		
SI.No	Name of Creditor	Identification No	Date of receipt	Amount claimed	Amount of claim	Nature of claim	· '	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim	Amount of claim	Remarks, if any
									. ,		gent elemi	,			,
	KOTAK MAHINDRA BANK LTD		04-09-2025	13,61,64,973.00	1	TERM LOAN AND BANK GUARANTEE	13,14,22,790.00	4742183	NO	15	0	0	0		BOOKS OF ACCOUNTS OF CD ARE NOT MADE AVAILABLE AND 12 A APPLICATION FILED FOR WINTDAWAL
															BOOKS OF ACCOUNTS OF CD ARE NOT MADE
2	BANK OF BARODA		04-09-2025	275865615.00		CASH CREDIT , BANK GUARANTEE	176582311.00	99283304	NO	31	0	0	0		AVAILABLE AND 12 A APPLICATION FILED FOR WINTDAWAL
3	AXIS BAK LTD		05-09-2025	31,55,73,929.00		CASH CREDIT , BANK GUARANTEE	10,19,33,493.00	213640436	NO	36	0	0	0		BOOKS OF ACCOUNTS OF CD ARE NOT MADE AVAILABLE AND 12 A APPLICATION FILED FOR WINTDAWAL
	HDFC BANK LTD		06-09-2025			CASH CREDIT ,	15,53,05,294.00		NO	18	0	0	0		BOOKS OF ACCOUNTS OF CD ARE NOT MADE AVAILABLE AND 12 A APPLICATION FILED FOR WINTDAWAL
					88,29,09,811.00		56,52,43,888.00	317665923		100.00	0	0	0	0	

Note :-1) STOCK, BOOK DEBTS, MACHINERY, VEHICLES LAND OWNED BY PROMOTERS AND DIRECTORS AND GURANTORS IS
PART OF SECURITY INTEREST OF KOTAK MAHINDRA BANK , BANK OF BARODA , AXIS BANK LTD AND HDFC BANK LTD
2)COC NOT CONSTITUTED DUE TO 12 A APPLICATION FILED FOR WITHDRAWAL ON 19.9.2025